

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/1282/IB/2020 IN IBA/624/2019
NAME OF PETITIONER : Shri Ramakrishnan Sadasivan (RP)
M/s Coastal Energy Pvt Ltd
NAME OF RESPONDENT : Mr Ahmed A R Buhari & 5 Others
SECTION : 66(1 & 66(2) Of IBC 2016 R/w Rule 11 Of Nclt Rules 2016

ORDER

The Petitioner is represented by Mr. B. Dhanaraj, Advocate through video conferencing platform.

Mr. Rangashayee, Advocate who appears through video conferencing platform undertakes to file vakalath on behalf of the Respondent.

Learned Counsel for the Respondent is permitted to file counter in IA/1282/IB/2020 on or before the next date of hearing after serving a copy of the same to the other side.

List this matter on **13.08.2021** for hearing and disposal.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

ghk

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**(R. SUCHARITHA)
MEMBER (JUDICIAL)**